

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: **TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD** – Nomination of (1) Principal District Judges of the State of Telangana; all the Office Bearers/Executive Body Members of the Telangana Judge's Association; all the Judicial Officers working in Hyderabad, Rangareddy District Headquarters, Kukatpally and Medchal-Malkajgiri Districts to attend the Seminar scheduled to be held on 21.02.2026 (Saturday), at the Telangana State Judicial Academy, Secunderabad, **through physical mode** and (2) all the rest of the Judicial Officers of the State of Telangana to attend the Seminar on 21.02.2026 **through virtual mode** – **ORDERS – ISSUED.**

READ: Letter Roc.No.156/2026/TSJA-Sec'bad, dated: 07.02.2026 from the Additional Director, Director (FAC.), Telangana State Judicial Academy, Secunderabad.

* * *

ORDER ROC.NO.865/2026-B.SPL., DATED: 18 .02.2026

In the circumstances stated by the Additional Director, Director (FAC), Telangana State Judicial Academy, Secunderabad, in her letter read above, the High Court is pleased to pass the following orders:

I

All the Principal District Judges of the State of Telangana; all the Office Bearers/Executive Body Members of the Telangana Judge's Association; all the Judicial Officers working in Hyderabad, Rangareddy District Headquarters, Kukatpally and Medchal-Malkajgiri Districts are hereby nominated to attend the Seminar **on 21.02.2026 (Saturday) through Physical Mode** at the Telangana State Judicial Academy, Secunderabad. The nominated Officers are directed to report at the Telangana State Judicial Academy, Secunderabad at 08.30 a.m., on 21.02.2026 (Saturday).

The concerned Principal District and Sessions Judges / Unit Heads are directed to make necessary in-charge arrangements to the officers who are nominated to the said Seminar and intimate the same to the High Court for information.

Further, the Sessions Judge, Hyderabad, Principal District and Sessions Judges, of Rangareddy District and Medchal-Malkajgiri District are directed to take appropriate steps to take care of dying declaration and bail applications on that particular date.

II

All the rest of the Judicial Officers of the State of Telangana are also nominated to attend the above said Seminar **on 21.02.2026, through Virtual Mode.**

The URL Link and Meeting ID to join the Seminar

URL Link: **<https://hcts.webex.com/meet/tsja.secbad>**

Meeting ID: **1261117830**

Contd...2

//2//

- NOTE:**
1. The Proceedings is placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the website is valid for attending the said Seminar by physical mode and virtual mode.
 2. The nominated officers who are attending the Seminar through physical mode are entitled only for actual journey time.


REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
5. The Chief Judge, City Civil Court, Hyderabad.
6. The Chief Judge, City Small Causes Court, Hyderabad.
7. The Metropolitan Sessions Judge, Hyderabad.
8. The Principal Special Judge for trial of CBI Cases, Hyderabad.
9. The President/General Secretary, Telangana Judge's Association H.No.1-1-293/4, Flat No: 101, Mehta towers, Ashok Nagar, Hyderabad – 500020.
10. **THE PRINCIPAL DISTRICT AND SESSIONS JUDGES / DISTRICT TREASURY OFFICERS:**

1) Adilabad	2) Mancherial	3) Nirmal
4) Kumuram Bheem - Asifabad	5) Karimnagar	6) Jagtial
7) Rajanna Sircilla	8) Peddapalli	9) Khammam
10) Badradri Kothagudem	11) Mahabubnagar	12) Jogulamba Gadwal
13) Wanaparthy	14) Narayanpet	15) Nagarkurnool
16) Sangareddy	17) Medak	18) Siddipet
19) Nalgonda	20) Suryapet	21) Yadadri Bhongir
22) Nizamabad	23) Kamareddy	24) Rangareddy
25) Medchal-Malkajgiri	26) Vikarabad	27) Hanumakonda
28) Warangal	29) Jangaon	30) Mahabubabad
31) Mulugu	32) Jayashankar Bhupalapally	
11. The Pay and Accounts Officer, Hyderabad.
12. The District Treasury Officer, Kongara Kalan Village, Rangareddy District.
13. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.

Contd...3

//3//

14. THE SECTION OFFICERS :

- | | | |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

+ *Spare...*